

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 4012
(TO BE ANSWERED ON THE 3rd April 2018)

Shortage of pilots in the country

4012. SHRI MOTILAL VORA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware of the fact that the country is experiencing an acute shortage of pilots;
- (b) if so, the details thereof;
- (c) whether it is also a fact that 550 pilots will be required by Air India in coming three years and other aviation companies will have the requirement of even more pilots;
- (d) if so, the steps being taken by Government to fulfil the shortage of pilots; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a) & (b) There is shortage of type rated pilot-in-command/ Instructor/ Examiner in the country. To cover the shortage of type rated Pilot-in-Command/ Instructor/ Examiner, validation of foreign licence is done by DGCA under provision contained in Rule 45 of Aircraft Rules 1937 and procedure laid down in CAR (Civil Aviation Requirement) Section 7, Series G, Part II and Foreign Aircrew Temporary Authorization (FATA) is issued to fly Indian Registered aircraft as per the policy decision taken from time to time.
- (c) to (e) The airlines engage pilots keeping in view the demand. In view of fleet augmentation, addition of new sectors and also on account of natural attrition in the category of Pilots, Air India Ltd. has been carrying out the recruitment processes for the posts of Pilot on regular basis. During the last three years, i.e. 2015-16, 2016-17 and 2017-18 (till date), a total of 486 pilots have been appointed till now.
